

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No. 143

CP(CAA)/50(AHM)2021 in CA(CAA)/40(AHM)2021

Proceedings under Section 230-232 r.w 66 Co. Act, 2013

IN THE MATTER OF:

Anunay Fab Ltd
Aditya Infraestate Pvt Ltd

.....Applicant

Order delivered on ..18/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Tirth Nayak Advocate, Mr. Dheeraj Garg Advocate
For the RD : Mr. B. Rama Ambedkar, Assistant Director

ORDER

Due to paucity of time, the matter stands adjourned.

List on 13.06.2023.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**